

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE N.NAGARESH
THURSDAY, THE 23RD DAY OF APRIL 2020 / 3RD VAISAKHA, 1942**

WP(C) TMP NO. 114 OF 2020

Petitioner :-

Chalaky Town Co-operative Bank Ltd. No.R 928,
Represented by its Secretary,
Chalakkudy P.O, Thrissur District-680 307.

**By Advs. Sri.T.R.Harikumar
Sri. Arjun Raghavan**

Respondents :-

1. The Income Tax Officer (TDS),
Office of the Income Tax Officer,AayakarBhavan,
Income Tax Office, Sakthanthampuran Nagar,
Thrissur District-680001.
2. The Central Board of Direct Taxes,
Represented by its Chairperson, Room No.143 E, North Block,
Department of Revenue (CBDT)/Ministry of Finance,
Government of India, New Delhi-Pin-110 001.
3. Union of India, represented by the Secretary to
Government of India, Ministry of Finance, North Block,
Cabinet Secretariat, Raisana Hill, New Delhi-Pin-110 001.
4. The Registrar of Co-operative Societies,
Thiruvananthapuram-Pin-695 001.
5. State of Kerala, Represented by the Secretary to Government,
Department of Co-operation, Government Secretariat,
Thiruvannathapuram-Pin-695 001.
6. The Kerala State Co-operative Bank ,
Represented by its Chief Executive Officer, P.B No.6515,
Co-Bank Towers, Palayam, Thiruvannathapuram-Pin-695 033.

By

ASGI Sri. P. Vijayakumar
Government Pleader Sri.Harish
Standing Counsel Sri. Christopher Abraham, Income Tax

This writ petition having come up for admission on 23.04.2020, the court on the same day passed the following:

ORDER

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Dated this the 23rd day of April, 2020

Standing Counsel for Income Tax takes notice for respondents 1 and 2. ASGI takes notice for the 3rd respondent. Government Pleader takes notice for respondents 4 and 5. Petitioner to take out notice by e-mail to the 6th respondent. Petitioner to provide e-mail id of the 6th respondent to Registry.

Operation of Ext.P6 and all further proceedings pursuant thereto, as against the petitioner, shall stand stayed till 27.05.2020.

Post the writ petition on 27.05.2020.

N. NAGARESH, JUDGE

Appendix

Petitioner's Exhibits:

Exhibit-P1A true copy of the assessment order for the year 2017-2018 dated 26-12-2019.

Exhibit-P2A true copy of the relevant pages of the Finance (No.2) Act, 2019.

Exhibit-P3A true copy of the relevant pages of the Finance (No.2) Bill 2019 dated 05-07-2019.

Exhibit-P4A true copy of the representation submitted by the Minister for Co-operation to the Finance Minister, Government of India.

Exhibit-P5A true copy of the letter DO No.370149/212/2019-TPL dated 02-01-2020 of the Minister of State for Finance and Corporate Affairs, Government of India.

Exhibit-P6 A true copy of the notice issued by the 6th respondent dated 09-03-2020 along with English translation.

Exhibit-P7 A true copy of the interim order dated 18-03-2020 in WP(C) No.8502 of 2020.